

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05.

C.P. (IB)/2054(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Sujata Shekhar Shah And Ors**

Vs

Mirador Construction Private Lintied

For FC : Absent.

For CD : Absent.

IBC under Sec. 7

ORDER

This is a transferred matter from Bench No. III to this Bench.

There is no representation on either side. List on **24.04.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)